

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

23.01.04.

On the prayer of Mr. A.K. Mishra
and as agreed by Mr. A.K. Bose, Sr. Standing
Counsel, the matter is adjourned to
16/02/2004.

Vice-Chairman

Member

24.2.04

Heard Shri T. Sengupta, Advocate
for the applicant and Shri A.K. Bose,
Senior Standing Counsel. In course
of hearing, by filing a letter bearing
No. 1507/OA.480-1998/Vig./DFBL dated
15.2.2004, Shri Bose submitted
that the Seniority of the applicant
has since been restored to the
grade of Skilled Artisan and on
the strength of his revised Seniority,
he has been granted promotion to
the grade of High Skilled Artisan.
A copy of the letter has been served
on Shri T. Sengupta, who accepts the
position.

For the reasons mentioned
above, there remains nothing to be
adjudicated by this Tribunal,
and therefore, the O.A. is disposed
of as infructuous. However,
liberty is given to the applicant,
in the event he feels aggrieved
with regard to restoration of
his Seniority, to take follow
up action as per rules and
procedures as available in this
regard.

Vice-Chairman

Member

Free copies of final
order dt. 24.2.04 issued
to counsel for both sides.

27/2/04
S.M.B.

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27/2/04